

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR TRANSPORT SOLUTIONS
INDIA PRIVATE LIMITED OPERATING IN AUTOMOTIVE ANCILARY AT CHAKAN,
PUNE DISTRICT, MAHARASHTRA

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Transport Solutions India Private Limited CIN: U34201PN2006PTC021794
2.	Address of the registered office	SR. No. 170, Plot No. D-1, Chakan -Talegaon Highway, MIDC Chakan, Khalumbre, Chakan Pune, Maharashtra, India – 410 501
3.	URL of website	https://tsindia.co.in/
4.	Details of place where majority of fixed assets are located	SR. No. 170, Plot No. D-1, Chakan -Talegaon Highway, MIDC Chakan, Khalumbre, Chakan Pune, Maharashtra, India – 410 501
5.	Installed capacity of main products/ services	
6.	Quantity and value of main products/ services sold in last financial year	Main Products: Tippers
7.	Number of employees / workmen	5 employees are on roll of the Corporate Debtor. Remaining workers are appointed on contract though contract agency.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to the Resolution Professional at: cirp.tsipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be sought by sending request to the Resolution Professional at: cirp.tsipl@gmail.com
10.	Last date for receipt of expression of interest	13/10/2024
11.	Date of issue of provisional list of prospective resolution applicants	23/10/2024
12.	Last date for submission of objections to provisional list	28/10/2024
13.	Date of issue of final list of prospective resolution applicants	07/11/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12/11/2024

15.	Last date for submission of resolution plans	12/12/2024
16.	Process email id to submit EOI	cirp.tsipl@gmail.com

Sd/-

CMA Harshad Deshpande

Interim Resolution Professional of Transport Solutions India Private Limited

IBBI/IPA-001/IP-P-00166/2017-18/10335

AFA No.: AA1/10335/02/211224/106686 (valid till: 21-12-2024)

403, Kumar Millennium, Shivatirtha Nagar Kaman

Opp Krishna Hospital, Paud Road, Kothrud, Pune – 411 038

Registered Email ID: harshad_de@hotmail.com

Process Email ID: cirp.tsipl@gmail.com

Date and Place: Pune 28/09/2024

PUBLIC NOTICE

ICICI Home Finance Registered office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai-400051
Corporate Office: ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai-400059
Branch Address: 2nd floor, Office No. 201, C. S. No. 13604/80, Siddhivinayak House, Near Hotel Ambassador, Sangli Miraj Road, Sangli - 416416

The following borrowers have defaulted in the repayment of principal and interest of the loans facility obtained by them from ICICI Home Finance Company Limited ("ICICI HFC") and the loans have been classified as Non-Performing Assets (NPA). A notice was issued to them under Section 13(2) of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act-2002 on their last known addresses, however it was not served and hence they are hereby notified by way of this public notice.

Sr. No.	Name of the Borrower/ Co-Borrower/ Guarantor/ (Loan Account Number) & Address	Property Address of Secured Asset/ Asset to be Enforced	Date of Notice Sent/ Outstanding as on Date of Notice	NPA Date
1.	Avadhut Hanamant Nalwade (Borrower), Hanmantrao Anandao Nalwade (Co-Borrower), Paga Galli, Near Jagruti College, Tsagan Sangli Maharashtra-416312, NH5100001253137.	C S No. 2926A Admeasuring 43-5 Sq.mtr And 2926 B Admeasuring 109-5 Sq.mtr And 2926C Admeasuring 47-7 Sq.mtr Located Near By Yashwant High School Tsagan Sangli- 416416, 58,11,001,84/- Bounded By- North: C S No. 2924, South: C S No. 2924, East: Remain Part of This Property, West: C S No. 3008.	21-09-2024 Rs. 1,001,84/-	13/02/2019

The steps are being taken for substituted service of notice. The above borrower/s and/or their guarantors (as applicable) are advised to make the payments of outstanding within period of 60 days from the date of publication of this notice else further steps will be taken as per the provisions of Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

Date : September 28, 2024, Place: Sangli
Authorized Officer, ICICI Home Finance Company Limited

Mahatma Phule Renewable Energy and Infrastructure Technology Limited
MAHAPREIT (Subsidiary of MPBDC, a Government of Maharashtra undertaking)

Notice for appointment on various posts on contract basis with MAHAPREIT

Advertisement is published to fill the posts of **Chief General Manager (Sustainability) 1 Post, Chief General Manager (Town Planning) 1 Post, General Manager (Urban Planning) 1 Post, Executive Engineer (SRA/PMAY) 1 Post, Dy. Engineer (SRA/PMAY) 2 Posts, Dy. Engineer (TCP) 2 Posts, Head Corporate Affairs and Fund Operations (CAFO) 1 Post, Fund Admin Officer (Operation) 1 Post, Fund Admin Officer (Compliance and Monitoring) 1 Post, Fund Analyst 1 Post, Assistant Engineer (Civil) 2 Posts as well as Chief General Manager (Smart Grid Project) 1 Post, Assistant Engineer (Electrical) 2 Posts, Assistant Engineer (Software) 1 Post** in Pune office on for the period of 1 year. So the interested candidates should apply for these posts till 5:30 pm on 15.10.2024. For More details please visit the website <https://mahapreit.in>

Executive Director (Administration), MAMAPREIT

MAHARASHTRA ENERGY DEVELOPMENT AGENCY (MEDA)
(A Government of Maharashtra Institute)
Aundh Road, Opposite Spicer College, Near Commissionerate of Animal Husbandry, Aundh, Pune - 411 007 | Tel. No.: 020-35000450

E - TENDER NOTICE

MEDA invites online bids (E-Tender) for replacement of existing old inefficient water pump sets with energy efficient pump sets of drinking water supply systems of Municipal Council in the Maharashtra state. The Director General, MEDA, reserves the right to reject any or all tenders without assigning any reason thereof. Tender document available for downloading at <https://mahatenders.gov.in>

Sd/-
Director General, MEDA

IISER BERHAMPUR
भारतीय विज्ञान शिक्षा एवं अनुसंधान संस्थान बरहमपुर
INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH BERHAMPUR
Established by the Ministry of Education, Govt. of India

Recruitment Notice for Non-Teaching Position

Advt. No: NT-03/2024 Dated :05.09.2024
Opening date for submission of online application; **0900 hrs. of September 28, 2024**
Closing date for submission of online application; **1730 hrs. of October 27, 2024**
Crucial date for calculation of age/qualification/experience: **October 27, 2024**

The Indian Institute of Science Education and Research Berhampur, an Institute of National Importance, established by the Ministry of Education, Government of India, in order to promote higher scientific learning and research as well as scientific exploration at the undergraduate and postgraduate levels of education and to create scientists and academicians of the highest quality invites ONLINE applications from eligible Indian nationals to fill-up the following sanctioned regular posts as per the reservation and mode of recruitment mentioned against each:-

S. No.	Name of the post	Group	Pay Level (as per 7th CPC)	Mode of recruitment	Vertical Reservation						Horizontal Reservation	Total No. of posts
					UR	SC	ST	OB	CE	EW		
1	Superintending Engineer	A	13	Direct Recruitment	01	00	00	00	00	00	00	01
Total					01	00	00	00	00	00	00	01

Please visit the Institute website www.iiserbpr.ac.in for submission of online application and full text of the advertisement.

Registrar

BANGALORE ELECTRICITY SUPPLY COMPANY LIMITED
(Wholly owned by Government of Karnataka undertaking)
(CIN-U04010KA2002SGC030438)

SHORT TERM TENDER NOTIFICATION
(Through e-procurement)

BESCOM invites tenders through e-procurement platform from eligible Bidders vide Enquiry/Indent No. BESCOM/2024-25/EL/WORK_INDENT209 for **"Upgradation of HT & LT network in Channapatna Taluk by taking up improvement works on feeders pertaining to Ramanagara Division of Ramanagara Circle, BESCOM for a period of 12 Months on Total Turnkey Percentage Quoting Basis"**.

Bid Documents available: 01.10.2024. Last Date for Bid Submission: 15.10.2024 17:00 Hrs. Opening of Bid Document: 16.10.2024 17:15 Hrs.

The Tenders can be obtained through KPP portal web-site <http://kppp.karnataka.gov.in>. Aspiring Bidders need to register on KPP portal. Further Bidders can take assistance with KPP help desk contact numbers (+91-8046010000, +91-8068948777) or email at support@eprochelpdesk.com.

Sd/-
The Chief General Manager, E., Procurement, BESCOM

indianexpress.com

I arrive at a conclusion not an assumption.

Inform your opinion with detailed analysis.

The Indian Express.
For the Indian Intelligent.

The Indian EXPRESS
— JOURNALISM OF COURAGE —

Maharashtra Krishna Valley Development Corporation, Pune
(A Govt. of Maharashtra Undertaking)
Office of the Executive Engineer, Dudhganga Canals Division No.1, Kolhapur
Email:- eekidkpn@gmail.com Telephone No. 0231-2654736

e- Tender Notice No. 01 for 2024-2025

Executive Engineer, Kolhapur Irrigation Department (North), Kolhapur Water Resources Department, Government of Maharashtra on behalf of the Governor of Maharashtra State is inviting tenders through e-tender system (online) from competent tenderers for the following works. Tender documents should be downloaded from the government website - <https://mahatenders.gov.in>. All information regarding detailed tender instructions and e-tendering is available on the government website and on the notice board of the divisional office.

Executive Engineer, Kolhapur Irrigation Division (North), Kolhapur reserves the right to accept or reject tenders. Conditional tenders will not be accepted. If there is any change in the said tender notice, it will be informed on the website <https://mahatenders.gov.in>.

Sr No. 1 to 5 - Registered with PWD Maharashtra As Contractor a peopiate class and above.
Sr No. 6,7 - Reserved for Registered with PWD as Unemployed Engineer (Kolhapur District)

Sr. No.	Name of Work	District	Estimated Cost put to Tender Rs. in Lakh
1	Construction of Flood Protection Work at Phejwade Near Muslim Dafanabumi on Bhogawati River Tat. Radhanagari Dist. Kolhapur	Kolhapur	128.88
2	Construction of Flood Protection Work at Pandewadi on Dudhganga River Tat. Radhanagari Dist. Kolhapur	Kolhapur	43.90
3	Construction of Flood Protection Work at Titave Dudhganga River Tat. Radhanagari Dist. Kolhapur	Kolhapur	49.45
4	Construction of Flood Protection Work at Sarvade on Dudhganga River Tat. Radhanagari Dist. Kolhapur	Kolhapur	42.76
5	Construction of Flood Protection Work at kasaba Walve Dudhganga River Tat. Radhanagari Dist. Kolhapur	Kolhapur	41.61
6	Construction of Flood Protection Work at Turambe on Dudhganga River Tat. Radhanagari Dist. Kolhapur	Kolhapur	32.45
Total Rs.			339.04

e-tender Available Period: Date .30/09/2024 to Date .07/10/2024
Date of e-Tender Opening: Date.09/10/2024 Time 11 Am. (if Possible)

Outward NO/KID(N)/A.B-2/Tender/7809 /For 2024-25
Kolhapur Irrigation Division North, Kolhapur
Date:- 26/09/2024
sd/-
(Smt. S. C. Mane)
Executive Engineer,
Kolhapur Irrigation Division
(North) Kolhapur
dijpr 2024-25/3488

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INVITATION FOR EXPRESSION OF INTEREST FOR TRANSPORT SOLUTIONS INDIA PRIVATE LIMITED OPERATING IN AUTOMOTIVE ANCLARY AT CHAKAN, PUNE DISTRICT, MAHARASHTRA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/CIN/ILP No.	Transport Solutions India Private Limited CIN: U24019PN2006PT021794
2. Address of the registered office	SR. No. 170, Plot No. D-1, Chakan-Talegaon Highway, MIDC Chakan, Khalumbre, Chakan Pune, Maharashtra, India - 410 501
3. URL of website	https://tsindia.co.in/
4. Details of Place where majority of fixed Assets are located	SR. No. 170, Plot No. D-1, Chakan-Talegaon Highway, MIDC Chakan, Khalumbre, Chakan Pune, Maharashtra, India - 410 501
5. Installed capacity of main products/ services	
6. Quantity and value of main products/ services sold in last financial year	Main Products: Tipper
7. Number of employees/ workmen	5 employees are on roll of the Corporate Debtor. Remaining workers are appointed on contract through contract agency.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be sought by sending request to the Resolution Professional at: cirp.tsipi@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at	Can be sought by sending request to the Resolution Professional at: cirp.tsipi@gmail.com
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15. Last date for submission of resolution plans	12/12/2024
16. Process email id to submit EOI	cirp.tsipi@gmail.com

Sd/-
CMA Harshad Deshpande
Interim Resolution Professional of Transport Solutions India Private Limited
(BBI/IRP-001/IRP-001/682017-18/10335
AFA No. :AA1/10335/022/11224/106696 (valid till: 21-12-2024)
403, Kumar Millennium, Shivrajthra Nagar Kaman Opp Krishna Hospital, Paud Road, Kolhru, Pune - 411 038
Registered Email ID: harshad_de@hotmail.com
Process Email ID: cirp.tsipi@gmail.com

Date and Place: Pune 28/09/2024

IDFC First Bank Limited
(Formerly known as IDFC Bank Ltd) | CIN : L65110TN2014PLC097792
Registered Office: - KRM Towers, 7th Floor, Harrington Road, Chetpet, Chennai- 600031. Tel : +91 44 4564 4000 | Fax: +91 44 4564 4022

APPENDIX- IV-A [See proviso to rule 8 (6) & 9 (1)] SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) & 9 (1) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s), Co-Borrower (s) and Guarantor (s) as per column (iii) that the below described immovable properties as per column (iv) mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorised Officer of Formerly known as IDFC Bank Ltd, will be sold on "As is where is", "As is what is", and "Whatever there is" as described hereunder, for the recovery of amount due to IDFC FIRST Bank Limited (Formerly known as IDFC Bank Ltd) from Borrower (s) and Co-Borrower (s) as per column (i).

For detailed terms and conditions of the sale, please refer to the link provided on IDFC FIRST Bank website i.e. www.idfcfirstbank.com.

S. NO	(i) Demand Notice Amount	(ii) Agreement ID	(iii) Name of Borrower (s), Co-Borrower (s) and Guarantor (s)	(iv) Reserve Price Amount	(v) EMD Amount	(vi) Date and Time of Auction	(vii) Date and Time of EMD Auction	(ix) Date and Time of Inspection	(x) Authorized Officer Name & Contact Number
1	INR 4539508.99/- Demand Notice dated: 19-Apr-2023	10053257881 & 1005327636	Prabhajan Shanti Dolai & Parul Prabhajan Dolai	INR 433620.00/-	INR 433620.00/-	29-Oct-2024 11.00 AM to 1.00 PM	28-Oct-2024 10.00 AM to 5.00 PM	23-Oct-2024 10.00 AM To 4.00 PM	Name- Ashish Dahat Contact Number- 9407868444 Name- Abhishek Pawar Contact Number- 9029671255

(iv) MORTGAGED PROPERTY ADDRESS: All That Piece And Parcel Of Flat No. 7, Admeasuring 657 Sq. Fts. I.E. 61.03 Sq. Mtrs. (Built-Up Area), On 2nd Floor In The A-Wing In The Building Known As "Shree Laxmi Prasad Co-Op. Housing Society Ltd.", Constructed On Land Bearing C.T.S No. 244/A, + 244/B + 244/C, Situated At Nana Peth Pune, Within The Limits Of Registration District- Pune, Sub-Registration District & Tal.- Haveli And Also Within The Limits Of Pune Municipal Corporation., Maharashtra-411002, And Bounded As:- East: Adj. Property, West: Adj. Flat No. 8, North: Entrance Passage & South: Adj. Property

Disclaimer: Please note that the said notice is issued for sale of immovable property only and IDFC FIRST Bank Limited has no right to sale of the movable assets, if any, present at the immovable property.

Date: 28.09.2024
Sd/-
Authorised Officer
IDFC FIRST Bank Limited (Formerly known as IDFC Bank Ltd)

CANTONMENT BOARD DEHUROAD
PUBLIC NOTICE, TRANSFER OF PROPERTY

It is notified for the information of the general public that the following plicants/ persons have given notice under section 81 (1) of the Cantonments Act, 2006 for making changes in the Assess ent Register FOR TAXATION PURPOSE ONLY (ONLY SUPERSTRUCTURE), as per documents submitted. Dehuroad antment Board will not be liable in case of any dispute regarding title of the said Property. The changes do not confer any rights in the title interest on Land/Property. Further it does not amount to regularization of unauthorized construction/encroachment and/or change in purpose, if any, in the subject Property. The Dehuroad Cantonment Board has right to take action under existing laws against unauthorized constructions/encroachment/change in purpose of usage of Property and any other violations.

Sr. No.	Date of Application	House No. and Name of Area (Only Superstructure)	Name of Present Assessee as per Assessment Register	Name of Person(s) to be recorded in Assessment Register	Mode of Transfer
1	2024-09-26-015467	0057-1-8, Siddhivinayak Nagari, Shree Nagari, Shree Vihar, Dehuroad - 412 101	Shree S V Durgadevi Developers - C/o. Bini Prasanna Poduval	Shree S. V. Durgadevi Developers-C/o Sanjay Krishna Sha	Registered Assignment Deed Document No. 4063/2024 dated 25-02-2024 at Haveli No. 17, etc.
2	2024-09-26-015469	0003, Chincholi, Dehuroad - 412 101	Lt. Col. Ramesh Sadanand Sirsakar	Kailash Vitthal Pansare	Document No. 17027/2024 dated 05-08-2024 at Haveli No. 16, etc.
3	2024-09-26-015476	0635, Shitala Nagar, Dehuroad - 412 101	Gurumukh Sing Gurung	Shobha Devi Singh, Lalit kumar Gurumukh Singh and Sanjeev Gurumukh Singh	Lalit Kumar Gurumukh Singh Notarized Affidavit at Sr. No. 188/2024 dated 09/09/2024 etc
4	2024-09-26-015470	0221-11, Mamurdi, Dehuroad - 412 101	Barlota Associates Builders and Developers - C/o. Kokila Sureshbabai Patel and Sureshbabai Harjivandas Patel	Barlota Associates Builders and Developers C/o Vankatesh Huseenappa Telgu and R/Shikesh Venkatesh Telgu	Registered Sale Deed Document No. 15260/2022 dated 19-08-2022 at Haveli No. 26, etc.

Any person having any objection/claim against the proposed changes are required to submit his/her objection/claim, in writing, within 30 days from publication of this notice alongwith documentary evidence in support of their objection/claim. In case, no such objection/claim is received, necessary changes, as specified above will be carried out in the Assessment Register and no further objection/claim will be entertained thereafter.

No. 30/TP/Public Notice/2024-25
Date : 27 -09-2024
Sd/-Chief Executive Officer
Cantonment Board Dehuroad

Bank of Baroda
Zonal Stressed Assets Recovery Branch
1st Floor, Atur Chambers, 2, Moledina Road, Opp. SGS Mall, Pune Camp, Pune- 411001

E-AUCTION SALE NOTICE
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
[See proviso to Rule 6(2) & 8(6)]

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6(2) & 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s), Mortgagor(s) and Guarantor(s) that the below described immovable properties mortgaged/charged to the Secured Creditor, possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" basis for recovery of dues in below mentioned account/s. The details of Borrower(s)/Mortgagor(s)/Guarantor(s)/Secured Asset/s/Dues/Reserve Price/e-Auction Date & Time, EMD and Bid Increase Amount are mentioned below:

Sl. No.	Name of Borrower(s) Mortgagor(s) / Guarantor(s)	Detailed description of the Immovable property with known encumbrances, if any and Name of Mortgagor / owner and the Type of the Possession	Reserve Price, EMD, Bid Increase Amt. in Rupees
1.	M/s Pratibha Construction Engineers & Contractors (India) Pvt Ltd. (Borrower)	All that piece and parcel of Land & Residential Bungalow constructed thereon named as "Prithvi Prasad" located at CS No-247/18, admeasuring land area of 467.80 Sq. mtr along with construction of ground floor plus two upper floors having construction area of 510.77 Sq mtr at E-Ward, Nagala Park, Kolhapur, together with easements appurtenant thereto together with building standing thereon and or to be constructed thereon hereafter (both present and future) and fixtures and fittings annexed thereto(both present and future) Property jointly owned by Mr Ramchandra D Jadhav, Laxman D Jadhav, Krishnarao D Jadhav, Vasant D Jadhav and smt Indumati D Jadhav (since deceased through legal heirs)	RP: 4,45,00,000/- EMD : 44,50,000/- BID: 1,00,000/-
2.	Mr. Ramchandra Dattatray Jadhav (Mortgagor / Guarantor)		
3.	Mr. Laxman Dattatray Jadhav (Mortgagor / Guarantor)		
4.	Mr. Vitthal Dattatray Jadhav (Mortgagor / Guarantor)		
5.	Mr. Deelip Dattatray Jadhav (alias Mr Dilip Dattatray Jadhav) (Mortgagor / Guarantor)		
6.	Mr. Subhash Dattatray Jadhav (Mortgagor / Guarantor)		
7.	Mr. Vijay Dattatray Jadhav (Mortgagor / Guarantor)		
8.	Mr. Shashikant Dattatray Jadhav (Mortgagor / Guarantor)		
9.	Mr. Vasant Dattatray Jadhav (Mortgagor)		
10.	Mr. Pandurang Dattatray Jadhav (Mortgagor / Guarantor)		
11.	Mr. Krishnarao Dattatray Jadhav (Mortgagor / Guarantor) (Deceased through legal heirs Mrs Varsharani Krishnarao Jadhav, Mr Pranil Krishnarao Jadhav and Ms Pratibha K Jadhav)		
12.	Mr. Shankarrao Dattatray Jadhav (Deceased legal heirs Mrs. Rajani Shankarrao Jadhav, Mr. Amol Shankarrao Jadhav and Ms Vidya Shankarrao Jadhav (After marriage Mrs. Janavi Sambhaji Desai) (Mortgagor)		
13.	Smt Indumati Dattatray Jadhav (Deceased legal heirs 2 to 12) (Mortgagor)		
14.	Mrs. Rajani S Jadhav (Mortgagor/Guarantor)		
15.	Mr. Amol S Jadhav (Mortgagor/Guarantor)		
16.	Mrs. Vidya Shankarrao Jadhav (After marriage Mrs. Janavi Sambhaji Desai) (Mortgagor)		
17.	Mrs. Sunanda Vitthal Jadhav (Mortgagor/ Guarantor)		
18.	Mrs. Nirzara S Jadhav (Mortgagor/Guarantor)		
19.	Mr. Abhijit V Jadhav (Mortgagor)		
20.	Mr. Prithviraj L Jadhav (Mortgagor)		
21.	Mr. Prasad R Jadhav (Mortgagor)		
22.	Mr. Parikshit L Jadhav (Mortgagor)		

Total Dues in Rupees as mentioned in 13(2) notice dated 26/04/2018 : Rs. 37,30,63,371.51/- + interest thereon

• Date and Time of E-Auction : 24/10/2024 from 2:00 p.m. to 6:00 p.m.
• Date and Time of Inspection : 22/10/2024 from 10:00 a.m. to 4:00 p.m.

Note: The Authorised Officer will not be responsible for any charge, lien, encumbrance, Property tax dues, Electricity dues etc. or any other dues to the Government, Local Authority or anybody, in respect of the properties under sale. For detailed terms and conditions of sale, please refer to the link provided in <https://www.bankofbaroda.in/e-auction.htm> and online auction portal <https://ebkay.in>. Also prospective bidders may contact Mr. Madhusudhana Kumar M. (Asst. Gen. Manager & Authorized Officer) on Phone : 020-29982037, Mobile : +91 8722317555.
Date : 27/09/2024, Place: Pune
Mr. Madhusudhana Kumar M.
Authorised Officer, Bank of Baroda, ZOSARB Pune.

Scan here for Detailed Terms & Conditions

प्रपत्र जी
महाराष्ट्रातील पुणे जिल्ह्यातील चाकण येथे ऑटोमोटीव्ह ऑनिसलरीमध्ये कार्यरत असलेल्या ट्रान्सपोर्ट सोल्युशन्स इंडिया प्रायव्हेट लिमिटेडकरिता स्वारस्य अभिव्यक्ती आमंत्रण [भारतीय नादारी व दिवाळखोरी मंडळ (कॉर्पोरेट व्यक्तींना नादारी ठरविण्याची प्रक्रिया) नियम, 2016 मधील नियम 36ए(1) अंतर्गत]

संबंधित तपशील	
1. कॉर्पोरेट देणेकऱ्याचे नाव तसेच PAN/ CIN / LLP क्र.	ट्रान्सपोर्ट सोल्युशन्स इंडिया प्रायव्हेट लिमिटेड CIN: U34201PN2006PTC021794
2. नोंदणीकृत कार्यालयाचा पत्ता	स.क्र. 170, प्लॉट क्र. डी-1, चाकण-तळेगाव हायवे, एमआयडीसी चाकण, खालुम्ब्रे, चाकण, पुणे, महाराष्ट्र, भारत- 410 501.
3. वेबसाईटचा यूआरएल	https://tsindia.co.in/
4. बहुतेक स्थिर मत्ता जेथे स्थित आहेत त्या ठिकाणांचे तपशील	क्र. 170, प्लॉट क्र. डी-1, चाकण-तळेगाव हायवे, एमआयडीसी चाकण, खालुम्ब्रे, चाकण, पुणे, महाराष्ट्र, भारत- 410 501.
5. मुख्य उत्पादने/ सेवांची क्षमता	
6. मागील आर्थिक वर्षात विक्री करण्यात आलेल्या मुख्य उत्पादने/ सेवांचे प्रमाण व मूल्य	मुख्य उत्पादने - टिपर्स
7. कर्मचारी / कामगारांची संख्या	कॉर्पोरेट ऋणकोड 5 कर्मचारी ऑन रोल तत्वावर आहेत. उर्वरित कामगार कंत्राटी एजन्सीद्वारे कंत्राटी तत्वावर नियुक्त केलेले आहेत.
8. दोन वर्षांची शेवटची उपलब्ध असलेली वित्तीय विवरणे (वेबपत्रकासह), देणेकऱ्यांच्या याद्या, पुढील प्रक्रियांसाठी संबंधित दिनांकांसह अधिक तपशील येथे उपलब्ध आहे	तपशीलासाठी कृपया येथे संपर्क साधावा cirp.tsipl@gmail.com
9. संहितेच्या अनुच्छेद 25(2)(एच) अंतर्गत नियकरण अर्जदारांसाठी अहंता येथे उपलब्ध आहेत:	तपशीलवार स्वारस्य अभिव्यक्ती आणि अहंता निकषांसाठी कृपया येथे ईमेल लिहावा cirp.tsipl@gmail.com
10. स्वारस्य अभिव्यक्ती स्वीकारण्याचा शेवटचा दिनांक	13/10/2024
11. संभाव्य ठरव अर्जदारांसाठी हंगामी यादी जारी करण्याचा शेवटचा दिनांक	23/10/2024
12. हंगामी यादीवरील आक्षेप सादर करण्याचा सादर करण्याचा शेवटचा दिनांक	28/10/2024
13. संभाव्य नियकरण अर्जदारांची अंतिम यादी जारी करण्याचा दिनांक	07/11/2024
14. संभाव्य नियकरण अर्जदारांना माहिती सूचना, मूल्यांकन मॉडिक्स आणि निवडणूक योजना जारी करण्याचा दिनांक	12/11/2024
15. नियकरण योजना सादर करण्याचा शेवटचा दिनांक	12/12/2024
16. स्वारस्य अभिव्यक्ती सादर करण्यासाठी प्रोसेस ईमेल आयडी	cirp.tsipl@gmail.com

दिनांक आणि ठिकाण: पुणे 28/09/2024
स्वा/- सीएमए हर्षद देशपांडे,
ट्रान्सपोर्ट सोल्युशन्स इंडिया प्रायव्हेट लिमिटेड यांचे अंतरिम निराकरण व्यावसायिक
IBBI/IPA-001/IP-P-00166/2017-18/10335
AFA No. AA1/10335/02/21 1224/106686 (21-12-2024 पर्यंत वैध)
403, कुमार मिलेनिवम, शिवअतीर्थ नगर कमान, कृष्णा हॉस्पिटल समोर, पौड रोड, कोथरूड, पुणे - 411 038
नोंदणीकृत ईमेल आयडी : harshad_de@hotmail.com प्रक्रिया ईमेल आयडी: cirp.tsipl@gmail.com

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ई-लि

अ. क्र.	कर्ज
1	कर्ज खाते : 170027 कर्जद मोडक स
2	कर्ज खाते 170045 कर्जदार सह-कर्ज
3	व LXTALC शाखा : त रामचंद्र त सीताव
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